

**IN THE COURT OF 1ST ADDITIONAL CIVIL JUDGE, BENGALURU RURAL
DISTRICT, BENGALURU**

CAUSE LIST DATED: 17.08.2020

1ST SESSION AT 11 A.M	2ND SESSION AT 2.45 P.M
ARGUMENTS	ARGUMENTS
1. O.S. 271/2003	O.S 494/2015
2. O.S. 570/2011	O.S 972/2015
3. O.S 976/2014	O.S 1220/2016
4. O.S 94/2015	HEARING
HEARING	EX. 46/2004
5. EX. 15/2004	EX. 47/2004
6. O.S 542/2005	O.S 542/2011
7. O.S 454/2015	MIS. 31/2013
8. O.S 36/2016	O.S 1330/2013
9. O.S 586/2018	O.S 148/2015
10. FDP 1/2011	O.S 676/2016

Sd/-
1st Additional Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE : All advocates are requested to strictly follow SOP dated: 24.07.2020 issued by Hon'ble High Court of Karnataka.

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
III Addl Civil Judge
Cause List Date: 17-08-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	O.S. 273/2007 (HEARING) IA/1/2007		THAMMAIAH Vs CHIKKAKEMPAIAH	V. T. RAYARADDI
2	O.S. 1353/2008 (HEARING) IA/1/2008		PARVATHISHA Vs THIMMARAYAPPA	S. PRABHAKAR
3	O.S. 605/2011 (HEARING) IA/1/2011		B.R RATHNA Vs SATHISH PAI	K. VARADARAJAN
4	O.S. 563/2012 (HEARING) IA/1/2012		V. RAMACHANDRAN Vs PAPANNA	K.T. ANAND
5	O.S. 23/2013 (HEARING) IA/1/2013 IA/2/2013		PADMA.K.R. Vs THE COMMISSIONER	J. MAMATHA
6	O.S. 1068/2013 (HEARING) IA/1/2013		KRISHNACHARI B. Vs PRAKASHACHARI	JANARDHANA.G
7	O.S. 613/2014 (HEARING) IA/1/2014		T. SRINIVASA MURTHY Vs RAJAMMA	C. RAJANNA
8	O.S. 1359/2016 (HEARING)		Jayakumar B Vs Mukesh	Venkatesh M
9	O.S. 71/2019 (HEARING) IA/1/2019		S V V MURTHY Vs P LAKSHMINARAYANA	H S D ASSOCIATES
10	O.S. 72/2019 (HEARING) IA/1/2019		PRASANNA V MURTHY Vs P LAKSHMINARAYANA	H S D ASSOCIATES
11	O.S. 73/2019 (HEARING) IA/1/2019		SUMANA ARUN Vs P LAKSHMINARAYANA	H S D ASSOCIATES
12	O.S. 74/2019 (HEARING) IA/1/2019		NAGARAJ M Vs P LAKSHMINARAYANA	H S D ASSOCIATES
13	O.S. 75/2019 (HEARING) IA/1/2019		ANITHA MADHUSUDHAN Vs P LAKSHMINARAYANA	H S D ASSOCIATES
14	O.S. 575/2020 (HEARING) IA/1/2020 IA/2/2020		APPAJAPPA Vs THE KARNATAKA POWER TRANSMISSION CORPORATION LIMITED REP BY ITS MANAGING DIRECTOR	KULAKARNI

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
III Addl Civil Judge
Cause List Date: 17-08-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	O.S. 1943/2007 (ARGUMENTS)		S. JAYARAMA REDDY Vs B. M. RAMASWAMY	S. MAHESH and ANOTHER
16	O.S. 71/2009 (ARGUMENTS) IA/1/2009		NARASAMMA Vs B. L. SUBBARAMAIAH	G. SHANTHA
17	O.S. 1743/2014 (ARGUMENTS) IA/1/2014		ROTARY BANGALORE IT CORRIDOR REP BY RAJIV UNNIKRISHNAN Vs ATHLETICS FEDERATION OF INDIA REP ADILLE J SUMARIWALLA	REGO AND REGO
18	O.S. 669/2015 (ARGUMENTS) IA/1/2015		M.SHANKAR Vs R.RAJU	B. RANGASWAMY
19	O.S. 959/2015 (ARGUMENTS) IA/1/2015		N.SUBRAMANI Vs NAGAMMA	D.N.ARUNKUMAR
20	O.S. 1279/2015 (ARGUMENTS) IA/1/2015		H.S.VIJAYA KUMARI Vs M.NAGARAJ	V.VISHWANATH
21	O.S. 599/2016 (ARGUMENTS) IA/1/2016		K.M.MUNIYAPPA Vs SARASWATHI	B SOMASHEKAR
22	O.S. 585/2020 (ORDERS.) IA/1/2020 IA/2/2020		G BHANU PRAKASH Vs LAKSHMAMMA	N.M.R ASSOCIATION
23	O.S. 589/2020 (ORDERS.) IA/1/2020		G P SAMPANGI Vs PRIYANKA	ZUBAIDA A
24	O.S. 539/2020 (A.D.R) IA/1/2020		G SANTHOSH KUMAR Vs D. NANDA KUMAR	VINAY KUMAR M.C
Cases listed below are adjourned due to Covid 19				
25	O.S. 1705/2008 (HEARING) IA/1/2008	08-09-2020 (11:00-12:00 AM)	M. SRINIVAS Vs C. PRABHAKAR REDDY	M. VENKATAPPA
26	O.S. 1371/2018 (EVIDENCE.) IA/1/2018 IA/2/2018	24-09-2020 (1.00- 2.00 PM)	NARAYANAPPA Vs GOVINDAPPA	K M SHIVARAJU
27	O.S. 1513/2018 (EVIDENCE.) IA/1/2018	24-09-2020 (1.00- 2.00 PM)	R.D. RAJANNA Vs RATHNAMMA	LAKSHMY IYENGAR AND ASSOCIATES

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
III Addl Civil Judge
Cause List Date: 17-08-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
28	O.S. 101/2019 (EVIDENCE.) IA/3/2019 IA/1/2019 IA/2/2019	24-09-2020 (1.00- 2.00 PM)	R VIJYALAKSHMI Vs THE CHIEF SECRETARY	D MUNIRAJU
29	O.S. 135/2011 (ARGUMENTS)	24-09-2020 (1.00- 2.00 PM)	RAJAMMA Vs MAJID	P.B. RAJU
30	O.S. 1003/2012 (ARGUMENTS) IA/1/2012	24-09-2020 (1.00- 2.00 PM)	V. NATARAJ Vs MUNISHEKAR. H.	V. N. JAGADEESH
31	O.S. 877/2015 (ARGUMENTS) IA/1/2015	24-09-2020 (1.00- 2.00 PM)	RAJGOPAL SRINIVASAN REP BY PA HOLDER PV SUNDARAJAN Vs GANAPATHI V AIYAR	B M SYAM PRASAD
32	O.S. 117/2016 (ARGUMENTS) IA/1/2016	24-09-2020 (1.00- 2.00 PM)	N.MALLESH Vs LAKSHMIPRASAD	VIKHAR AHMED B
33	O.S. 157/2016 (ARGUMENTS) IA/1/2016	24-09-2020 (1.00- 2.00 PM)	N.MALLESH Vs B.N.ANNAPURNA	VIKHAR AHMED B
34	O.S. 159/2016 (ARGUMENTS) IA/1/2016	24-09-2020 (1.00- 2.00 PM)	N.MALLESH Vs N.CHALAPATHI	VIKHAR AHMED B
35	O.S. 1261/2016 (ARGUMENTS) IA/1/2016 IA/2/2016	24-09-2020 (1.00- 2.00 PM)	D. M MUNIKRISHNEGOWDA Vs THE ZILLA PANCHAYATH	VV
36	O.S. 187/2018 (ARGUMENTS)	24-09-2020 (1.00- 2.00 PM)	CORPORATION BANK REP BY C GOPALIAH Vs HANUMANTHARAYAPPA	H.M. DEVAGURAJA
37	O.S. 1367/2018 (A.D.R) IA/1/2018	24-09-2020 (1.00- 2.00 PM)	ALLA BAKASH Vs SHAMIR PASHA	M.V. CHANDRASHEKARA REDDY
38	O.S. 1429/2018 (A.D.R) IA/1/2018	24-09-2020 (1.00- 2.00 PM)	RAMAKKA Vs KUMAR	L.SURESH.
39	O.S. 1433/2018 (A.D.R) IA/1/2018	24-09-2020 (1.00- 2.00 PM)	MALIAIAH Vs HARINAKSHI ASHOK	LOKANATH.K.
40	O.S. 1503/2018 (A.D.R) IA/1/2018 IA/2/2018 IA/3/2018	24-09-2020 (1.00- 2.00 PM)	BOSCH LIMITED REP BY VENKATASAMI BABU D Vs MICO KARMIKA SANGHA, REP BY K.N UMESH	KASTURI ASSOCIATES

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
III Addl Civil Judge
Cause List Date: 17-08-2020

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41	O.S. 1505/2018 (A.D.R) IA/1/2018 IA/2/2018	24-09-2020 (1.00- 2.00 PM)	N. VEERANNA Vs MUNISHAMAPPA	R.B. SADASIVAPPA
42	O.S. 91/2019 (A.D.R) IA/1/2019	24-09-2020 (1.00- 2.00 PM)	T M VANJAKSHAMMA Vs LAKSHMISHASTRI	MAHESH B K
43	O.S. 503/2019 (SUMMONS) IA/1/2019	24-09-2020 (11:00-12:00 AM)	KRISHNAMMA Vs MUNIRAMU	N. LOKNATH SINGH
44	O.S. 1707/2019 (SUMMONS) IA/1/2019 IA/2/2019	24-09-2020 (11:00-12:00 AM)	NAGENDRA G. BHAT Vs KARNATAKA STATE ELECTRONICS DEVELOPMENT CORPORATION LIMITED REP BY T.R SURESH	NAGARAJA HEGDE
45	Misc 51/2019 (NOTICE) IA/1/2019	24-09-2020 (11:00-12:00 AM)	ANAND R. Vs R. GANGARAJ	JEETHS LAW
46	Misc 60/2019 (NOTICE) IA/1/2019 IA/2/2019	24-09-2020 (11:00-12:00 AM)	HEMAVATHI Vs LAKSHMI	B.R PATIL
47	EX 26/2019 (NOTICE)	24-09-2020 (11:00-12:00 AM)	SAI PRASAD Vs K. TRIVENI	H.R RAMALINGA REDDY
48	EX 6/2020 (NOTICE)	24-09-2020 (11:00-12:00 AM)	G.N.Narayana Reddy Vs G.N.Sathyanarayana Reddy	D.R Rajashekarappa
49	EX 13/2020 (NOTICE)	24-09-2020 (11:00-12:00 AM)	M. KRISHNA Vs PADMA	V. RAJANNA
50	Misc 33/2020 (NOTICE) IA/1/2020	24-09-2020 (11:00-12:00 AM)	M. JANAKIRAM Vs SHAKUNTHALAMMA SINCE DIED, LEGAL HEIRS ALREADY ON RECORD AS DEFENDANT NO. 2 AND 3	T.R RAJESH KUMAR
51	O.S. 893/2008 (HEARING) IA/1/2008	24-09-2020 (12.00- 1.00 PM)	BHU LAKSHAMMA Vs S. MUNISWAMY	H. S. RAMAMURTHY
52	O.S. 1497/2013 (HEARING) IA/1/2013	24-09-2020 (12.00- 1.00 PM)	KALYANAMMA Vs RAIN BOW DRIVE FLAT OWNERS ASSOCIATION REP BY SWAMYNATHAN	B.SOMASEKAR NAIDU AND MUNIYAPPA.S

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
III Addl Civil Judge
Cause List Date: 17-08-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
53	O.S. 1731/2013 (HEARING) IA/1/2013 IA/2/2013	24-09-2020 (12.00- 1.00 PM)	THE SOMASCAN SOCIETY REPTD BY JOSEPH THAMBI KAKUMANU Vs THE TAHSILDAR	DSK LEGAL
54	O.S. 647/2018 (HEARING) IA/1/2018	24-09-2020 (12.00- 1.00 PM)	VIJAYAMMA Vs NAGARAJU	D.M KUMAR
55	O.S. 281/2012 (EVIDENCE.) IA/1/2012	24-09-2020 (12.00- 1.00 PM)	ABDUL SATTAR Vs DEVI BAI	M.N.DEVARAJU
56	O.S. 1141/2012 (EVIDENCE.) IA/1/2012 IA/2/2012 IA/3/2012	24-09-2020 (12.00- 1.00 PM)	NARAYANAPPA Vs G. ANJINAPPA	M. R. REVANNA
57	O.S. 1397/2012 (EVIDENCE.) IA/1/2012	24-09-2020 (12.00- 1.00 PM)	NEELAMMA Vs NARAYANASWAMY. G.	G. MANIVANNAN
58	O.S. 1151/2018 (EVIDENCE.) IA/1/2018	24-09-2020 (12.00- 1.00 PM)	NAGARATHNA Vs PARAMESHWARAPPA	G. NATARAJ
59	O.S. 1153/2018 (EVIDENCE.) IA/1/2018	24-09-2020 (12.00- 1.00 PM)	S. SARASU Vs PARAMESHWARAPPA	G. NATARAJ
60	O.S. 1363/2018 (EVIDENCE.) IA/1/2018	24-09-2020 (12.00- 1.00 PM)	ABRAHAM JACOB REP BY ABRAHAM JOSEPH Vs R. LAKSHMAN	M.K BHASKARAI AH
61	O.S. 289/2019 (EVIDENCE.) IA/1/2019 IA/2/2019	24-09-2020 (12.00- 1.00 PM)	PREMAKUMARI Vs THE BANGALORE DEVELOPMENT AUTHORITY REP BY ITS COMMISSIONER	T. SESHAGIRI RAO
62	O.S. 463/2019 (EVIDENCE.) IA/1/2019	24-09-2020 (12.00- 1.00 PM)	JIBAN DEBNATH Vs NEELAMMA	L.S VENKATAKRISHNA
63	O.S. 477/2019 (EVIDENCE.) IA/1/2019	24-09-2020 (12.00- 1.00 PM)	M. MARY HELEN Vs T. ANTHONYSWAMY ALIAS ANTHONY RAJ	MANJUNATHA REDDY T.
64	O.S. 907/2019 (EVIDENCE.) IA/1/2019	24-09-2020 (12.00- 1.00 PM)	KOTAPPA N. Vs THE ART OF LIVING ASHARAM REP BY RAVISHANKARA GURUJI	M. SHIVARAJA
65	O.S. 1619/2019 (EVIDENCE.) IA/1/2019	24-09-2020 (12.00- 1.00 PM)	A.C. CHANDRA Vs SRINIVAS V.C	SHAMRAO S

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
III Addl Civil Judge
Cause List Date: 17-08-2020

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66	O.S. 447/2003 (ARGUMENTS)	24-09-2020 (12.00- 1.00 PM)	RAJANNA. Vs DORAISWAMY	T.N.ARAKESWARA
67	O.S. 151/2018 (A.D.R) IA/1/2018	24-09-2020 (3.00- 4.00 PM)	MOHAMMED YOUNUS Vs VENKATA LAKSHMI B.J	R.P. HEGDE
68	O.S. 287/2018 (A.D.R) IA/1/2018	24-09-2020 (3.00- 4.00 PM)	VENAKTARAMANA P V Vs MURTHAIAH	R. SRINIVASA GOWDA
69	O.S. 395/2018 (A.D.R) IA/1/2018	24-09-2020 (3.00- 4.00 PM)	SURESH KUMAR N Vs S. BHASKAR	VIJAYA LAKSHMI AND P SURESH
70	O.S. 493/2018 (A.D.R) IA/1/2018 IA/2/2018	24-09-2020 (3.00- 4.00 PM)	K P MATHEW Vs RADHAMMA	DILRAJ ROHIT SEQUEIRA
71	O.S. 536/2018 (A.D.R) IA/1/2018 IA/2/2018	24-09-2020 (3.00- 4.00 PM)	INDIA CAMPUS CRUSADE FOR CHRIST REP BY VIJI M JOHN Vs K.V. SATISH	DILRAJ ROHITH SEQUERIA
72	O.S. 1177/2018 (A.D.R) IA/1/2018	24-09-2020 (3.00- 4.00 PM)	ADINARAYANA REDDY Vs A. MUNIYAPPA	K. TAMIL VANAN
73	O.S. 1253/2018 (A.D.R) IA/1/2018	24-09-2020 (3.00- 4.00 PM)	S.P. SRIRAM Vs NARAYANA RAO	RAKESH H.D.
74	O.S. 1299/2018 (A.D.R) IA/1/2018	24-09-2020 (3.00- 4.00 PM)	PREMA Vs G K CHANDRASHEKAR	RAKSHIT K. N,
75	O.S. 1337/2018 (A.D.R) IA/1/2018	24-09-2020 (3.00- 4.00 PM)	ELIZABETH ABRAHAM Vs R. LAKSHMAN	M.K BHASKARIAH
76	O.S. 1341/2018 (A.D.R) IA/1/2018 IA/2/2018	24-09-2020 (3.00- 4.00 PM)	C. NAGAIAH Vs R. PREMA	D.N ARUN KUMAR
77	O.S. 177/2019 (A.D.R) IA/1/2019	24-09-2020 (3.00- 4.00 PM)	ANITHA KRISHNAN Vs R. RAVI	RAMACHANDRAPPA
78	O.S. 277/2019 (A.D.R) IA/1/2019	24-09-2020 (3.00- 4.00 PM)	CHANDRAKALA H. Vs LAKSHMISHASTRI	MAHESH B.K.
79	O.S. 485/2019 (A.D.R) IA/1/2019	24-09-2020 (3.00- 4.00 PM)	D.S DEVENDRA Vs G. RATHNAKAR	G.K SHIVAPRAKASH

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
III Addl Civil Judge
Cause List Date: 17-08-2020

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80	O.S. 495/2019 (A.D.R) IA/1/2019	24-09-2020 (3.00- 4.00 PM)	MUNISWAMY ALIAS MUNISWAMAPPA Vs GOWRAMMA	J.C KUMAR
81	O.S. 981/2019 (A.D.R) IA/1/2019	24-09-2020 (3.00- 4.00 PM)	KIRAN R. Vs MANJULA	T.N NANJAREDDY
82	O.S. 565/2019 (A.D.R) IA/1/2019	24-09-2020 (4.00- 5.00 PM)	MOHAN B Vs HANUMEGOWDA	SANKET M YENAGI.
83	O.S. 855/2019 (A.D.R) IA/1/2019	24-09-2020 (4.00- 5.00 PM)	M. VENKATASWAMY Vs RAMAREDDY KUMATHI	K. SHIVASHANKAR
84	EX 9/2020 (CALL ON)	24-09-2020 (4.00- 5.00 PM)	M. RAJASHEKAR Vs SHANTHA BAI	Y.V RADHAKRISHNA
85	O.S. 566/2018 (SUMMONS) IA/1/2018	24-09-2020	DISHA DARSHAN DOSHI Vs S. BHASKAR	S.D. VIJAYA LAKSHMI
86	O.S. 573/2018 (SUMMONS) IA/1/2018 IA/2/2018 IA/3/2018 IA/4/2018	24-09-2020	C. GANESH Vs C. RAMAIAH REDDY	K.N DAYALU
87	O.S. 717/2018 (SUMMONS) IA/1/2018	24-09-2020	PAPAMMA Vs VENKATARAMANAPPA	M. MOHAN KUMAR
88	O.S. 719/2018 (SUMMONS) IA/1/2018	24-09-2020	RAHUL SINGH Vs VENKATARAMANAPPA	M. MOHAN KUMAR
89	O.S. 721/2018 (SUMMONS) IA/1/2018	24-09-2020	P. NARASIMHA REDDY Vs VENKATARAMANAPPA	M. MOHAN KUMAR
90	O.S. 1295/2018 (SUMMONS) IA/1/2018	24-09-2020	ARIHANT DEVELOPERS REP BY ASIT M LAKUM Vs NEELAMMA	SATHISH K R
91	O.S. 1413/2018 (SUMMONS) IA/1/2018	24-09-2020	BHANDARI KIRAN KUMAR Vs SHIVAPRAKASH	S. MANJUNATH.
92	O.S. 319/2019 (SUMMONS) IA/1/2019	24-09-2020	MUNISWAMY D.Y Vs A. GOWRAMMA	M. MOHAN KUMAR
93	O.S. 387/2019 (SUMMONS) IA/1/2019 IA/2/2019	24-09-2020	NAGARATHNA Vs VENKATAMMA CHINNANNA	H.R SANJEEV GOWDA

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
III Addl Civil Judge
Cause List Date: 17-08-2020

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94	O.S. 549/2020 (SUMMONS) IA/1/2020	24-09-2020	V A SREERAMIAH SETTY Vs MARIA A	RUDRESHA
95	O.S. 553/2020 (SUMMONS) IA/1/2020	24-09-2020	KAVITHA Vs REALITY MONK.COM M/S VESTHA POWER PVT LTD REP BY R SADANANDAN	NITHIN M
96	O.S. 271/2018 (HEARING) IA/1/2018	24-09-2020	B.S. PURUSHOTHAMA Vs AMRUTHA VARSHINI S.T	S.LAKSHMAN
97	O.S. 33/2020 (HEARING) IA/1/2020	24-09-2020	S. BHARGAVI Vs KANTHAMMA	N.K MUNIRAJU
98	O.S. 1325/2018 (EVIDENCE.) IA/1/2018	24-09-2020	SURENDRA KUMAR Vs RATHNAMALA	S.K. SATISH